

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 107
(IB)-2963(ND)2019
New-IA-1700/2021

IN THE MATTER OF:

Tarun Khanna

...

Applicant/Petitioner

Versus

M/s. Deltronix India Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 16.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

IA-1700/2021: Heard Ld. Counsel appearing for the RP. Notice be issued upon the Respondents by all modes including email id of the Respondents. Affidavit of service must be filed within a week from today. List the matter on 5th May, 2021.

-Sd-

-Sd-

(L. N. GUPTA)
MEMBER (T)

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)